

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 77 of 99
(OA 1284 of 97)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

MR ITYUNJOY CHAKRABORTY & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. B.C. Sinha, counsel

For the respondents : Mr. B. Mukherjee, counsel

Heard on : 11.3.99

Order on : 11.3.99

O R D E R

Heard both the counsel. On consent of both the parties the matter is taken up for final disposal today. In this MA the petitioner has prayed for final disposal of this case by giving a direction upon the respondents to publish the ^{result} record of the selection test held on 14.4.97/15.4.97. Although in the reply the respondents do not admit that any selection test was held on the date fixed, Mr. B. Mukherjee, 1d. counsel appearing for the respondents has no objection to the application being disposed of with a direction upon the respondents to publish the result of the selection test if already held. However, Mr. Mukherjee has drawn my attention to the averment made in para 5(iv) of the reply where it is stated that another OA filed by one Swapan Ghosh before this Tribunal is still pending and as such the selection process could not be completed. Under such circumstances I find that there is nothing to be adjudicated in this application and the application is disposed of with a direction upon the respondents to publish the result of the selection test held on 14.4.97/15.4.97 for the impugned post of EDMP, P.O. Natheria, Sub-Division - Bongaon if not otherwise injunction by any other Court's order. Both the MA and the OA are disposed of. No order as to costs.

S. N. Mallick
VICE-CHAIRMAN